

ITEM NO.8

COURT NO.6

SECTION XVI-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).23952/2018

(Arising out of impugned final judgment and order dated 07-06-2018
in LPA No.41/2018 passed by the High Court Of J & K At Jammu)

GAGANDEEP

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(With appln. for exemption from filing c/c of the impugned
judgment and exemption from filing O.T.)

Date : 16-11-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MR. JUSTICE VINEET SARAN

For Petitioner(s) Mr. Sudhanshu S. Pandey, Adv.
Mr. Gaichangpou Gangmei, AOR
Mr. Abhishek Shukla, Adv.
Mr. Kaharngam Zimik, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

List next week along with SLP(C)No.36426/2014.

(Jagdish Chander)
Branch Officer

(Sarita Purohit)
AR-cum-PS